

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. 127/2019

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.07.2019**

NAME OF THE PARTIES: First Virasat Realcon Pvt Ltd

V/s

DDPL Global Infrastructure Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: 59 OF COMPANIES ACT, 2013

ORDER

60. At request, list this matter on 09.08.2019.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)